

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 108
(IB)-258(ND)2020 New-IA-1768/2021, New IA-1769/2021

IN THE MATTER OF:

Vinyl Pvt. Ltd. ... Applicant/Petitioner

Versus

Shri Banke Bihari Cotfab Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

IA-1768/2021 & IA-1769/2021: None appeared for the Applicants. List
the matter on 5th May, 2021.

-Sd-

-Sd-

**(L. N. GUPTA)
MEMBER (T)**

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**